

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).22460-22462/2008

DAVENDRA KUMAR AGRAWAL

Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ANR.

Respondent(s)

Date: 31/03/2009 These Petitions were called on for hearing today.

For Petitioner(s)

Ms. Kiran Suri,Adv.

Mr. S.J. Amith,Adv.

For Respondent(s)

Mr. Surya Kant,Adv.

Mr. Jatinder Kumar Bhatia ,Adv

UPON hearing counsel the Court made the following
ORDER

There is no request for filing counter affidavit.
Registry has to take appropriate steps as per rule.

(S.G.SHAH)
Registrar